

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH, COURT - 2

Central Excise Appeal No. 25232 of 2013

(Arising out of Order-in-Appeal No. 406-408/2012-C.E dated 30.11.2012
passed by the Commissioner of Central Excise (Appeals - I),
Bangalore.)

M/s. Srushti Pharmaceuticals Pvt. Ltd.

Plot No. 154, 10th Main, 3rd Phase,

Peenya Industrial Area, Peenya,

Bangalore – 560 058.

.....**Appellant**

VERSUS

The Commissioner of Central Excise

Bangalore II Commissionerate,

P.B. No. 5400, C.R. Building,

Queen's Road,

Bangalore – 560 001.

.....**Respondent**

Appearance:

Mr. Rajesh Chandra Kumar Rohra, Senior Advocate with

Ms. Sakhee Mehta, Advocates for the Appellant.

Mr. Rajesh Shastry, Superintendent (AR) for the Respondent.

Coram:

Hon'ble Mr. P.A. Augustian, Member (Judicial)

Hon'ble Mr. Pullela Nageswara Rao, Member (Technical)

DATE OF HEARING: 05.07.2024

DATE OF DECISION: 03.01.2025

This appeal is allowed. For Order, see order of date in
Central Excise Appeal No. 25230 of 2013.

(P.A. Augustian)
Member (Judicial)

(Pullela Nageswara Rao)
Member (Technical)